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Sl. No.	State/U.T.	:		Average per capita cost (Rs.)
5	Haryana .	•	. • .	218
6	Himachal Pradesh			300
7	Jammu & Kashmir		•	316
8	Karnataka .			56
9	Kerala .			92
10	Madhya Pradesh	•	•	200
11	Maharashira ,			135
12	Manipur ,			410
13	Meghalaya .		•	46 o
14	Nagaland .			397
15	Orissa	• :	5 ¥	75
16	Punjab . *	•	•	300
17	Rajasthan .	•		230
18	Sikkim		٠.	360
19	Tamil Nadu .			001
20	Tripura .			250
21	Uttar Przdesh .			196
22	West Bengal . 1	• ,	, e	70
23	A & N Islands	•	· .	900
24	Arunachal Pradesh	٠		750
25	Chandigarh .	•	4	'
26	Delhi		•	430
27	Dadra & Nagar Ha	veli		• •
28	Goa, Daman & Die	u		90
29	Lakshadweep	•	٠.	· !
30	Mizoram .			324
31	Pondicherry .			184

Tnbie Wella ia Kamdi Area of Jammn and Kashmir

*254. SHRI SHARIEF-UD-DIN SHARIQ: Will the Minister of AGRICULTURE be pleased to state:

- (a) what is the number of tub* wells on which construction has so far been completed, by the Ground Water Board, in the Kandi area of the Kashmir valley; and
- (b) what is the further programm* of drilling of tube wells in Jammn and Kashmir by the Board?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): (a) The Central Ground Water Board have so far constructed '9 exploratory tubewells in the Kandi area of Kashmir Valley.

(b) The Central Ground Water Board has a programme of constructing 27 exploratory tubewells, 7 observation wells and 7 slim holes upt« 1983.

Construction of Quarters for Class HI and IV Employees of the P and T DepaTtnwnt in West Bengal Circle

*255. SHRI LEONARD SOLOMAN

SARING:

SHRI PRASENJIT BARMAN: '-

SHRI ALEXANDER WARJRI:

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether it ig fact that 24 quarters for the Clasg III and IV employee* of the Post and Teleg-c.ph Department have been approved and budgeted during 1980-81 under the Divisional Engineer .Telephones Gangtok in the West Bengal Circle;
- (b) whether it is a fact that land for the construction of the quarterg is available Or has been acquired near the existing two quarters inside tke Raj Niwas premises; and
- (c) if not, how long will it take t# acquire the land and what will be the-location?

THE MINISTER OF COMMUNICAisIttONS (SHRI C. M. STEPHEN): (a) Yes; Sir.

(b) and (c) The new quarters are jiroposed to be constructed on the land | forming part of the compound of the existing quarters in the occupation oi Itie P&T Department since 1955-56. The land, however, originally belonged to the residency complex and is shown HI the occupation of the Central Gfov, •rnment in the land records prepared hiring the period 1950—34.

The local municipality needs a pos-'session certificate in favour of the P&T Bepartment before approving the proposed construction. The matter has Meen taken up with the appropriate authorities in this regard and is being ursued expeditiously.

U.G.Cs policy in giving; grants'to the 'Univendties

•256. SHRI K. C. SEBASTIAN: Will the Minister of EDUCATION be .^leased to state:

- (a) whether it is a fact that the jnew policy adopted by the University Grants Commission of giving grants to universities and colleges has threated hurdles in the promotion of ligher education in the country;
- (b) whether it is a fact that many projects started with the University •rants Commission grants are now paralysed due to paucity of funds: and
- (c) whether the Kerala University kave made any representation to the Central Government in this regard?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND); '.' te) No, Sir. The Commission has not adopted any new policy for payment of grants for implementing gchemes already approved.

- (b) While grants are being paid lor approved projects under implementation, the Commission has, due to constraints of resources, advised Universities and Colleges to defer for the present approved construction programmes, which have not actually been started. The Colleges have also been advised to defer placing fresh orders for purchase of books and equipment against sanctions conveyed.
 - (c) No, sir.

Fixation of Minimum Pay tot Postal Employees

- *257. SHRI SURENDRA MOHAN: WiU the Minister of COMMUNICATIONS be pleased to state:
- (a) what is the minimum pay per month fixed for the lowest category of the post office employees;
- (b) whether any stamp vendors have been employed by Government at the sub-post offices of Taran-Taraa, Amritsar, Patti and if so, what is the number of such employees;
- (c) what are the daily duty hours of each of them, (i) the monthly pay; and (i) other service conditions; and
- (d) whether they are eligible to the facilities which other postal employees enjoy; if not, what are the reasons therefor?

THE MINISTER 'OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) The minimum pay per month of a regular departmental post office employee in the lowest category *i.e.* grouj 'D' is Rs. 1961 - p.m. Inclusive of Dear-ness Allowance, it is *Ss.* 340.80 p.m.

In respect the lowest category *oi* Extra Departmental employees for s work load of two hours per day, the minimum remuneration is Rs. 105/-p.m.

(b) to (d) Information is being col' locted.